

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the **11th Day of July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Ms. Ajanta Dayalan, Member (Administrative)

MA No.330/1456/2019

In

Original Application No.330/1034/2012

Lokendra Saraswat & Others

..... **Applicants**

By Advocate: Shri R.S. Gupta

Versus

1. Union of India & Ors.

..... **Respondents**

By Advocate: Shri Shiv Mangal proxy counsel to Shri Himanshu Singh

O R D E R

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Shri R.S. Gupta, counsel for the applicants and Shri Shiv Mangal proxy counsel to Shri Himanshu Singh, counsel for the respondents are present.

2. M.A. No330/1456/2019- has been moved by applicants along with an affidavit by which they want to withdraw the Original Application No.1034 of 2012).

3. Accordingly, M.A. No.330/1456/2019 is allowed and Original Application No.330/1034/2012 is dismissed as withdrawn. No costs.

(Ajanta Dayalan)
Member -A

(Justice Bharat Bhushan)
Member (J)

Sushil